

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

30

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.853/252/HDB/2018
NAME OF THE COMPANY	Fair Child Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	M. Venkata Mallikarjuna Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	K.PKUNANFURCAO@SNALC.COM	K. Phani Kumar
		9541507470	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	T. Sujan

ORDER

Counsel for Applicant is present. Junior Counsel for CGSC, RoC (H) is also present.

Counsel for Applicant reported that he has filed written argument along with citations. Heard them.

List it for orders on 10.10.2018.



Member (J)

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